

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

O.A.No.1739/97.

Date of decision: 30th December, 1997-

Between:

Rajasekhar .. Applicant.

And

Union of India represented by

1. Chief Post Master General, Andhra Pradesh
Postal Circle, Hyderabad.
2. Superintendent of Post Offices, Kurnool
Postal Division, Kurnool.
3. Assistant Superintendent of Post Offices,
Adoni Postal Sub Division, Adoni,
Kurnool District.

Respondents.

Counsel for the applicant: Sri K.S.R.Anjaneyulu.

Counsel for the respondents: Sri V.Vinod Kumar.

CORAM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble Sri B.S. Jai Parameshwar, Member (J)

JUDGMENT.

(per Hon'ble Sri R. Rangarajan, Member (A))

Heard Sri K.S.R. Anjaneyulu for the applicant and
Sri Vinodkumar, for the respondents.

When the O.A., was taken up for admission, the
learned counsel for the applicant submitted that he is
withdrawing the O.A.

Hence the O.A., is dismissed as withdrawn. No

costs.

B.S.JAI-PARAMESHWAR,

Member (J)

30/12

R.RANGARAJAN,
Member (A)

Date: 30-12-1997.
Dictated in open Court.

24

DA.1739/97

Copy to:-

1. The Chief Post Master General, Andhra Pradesh Postal Circle, Hyderabad.
2. The Superintendent of Post Offices, Kurnool Postal Division, Kurnool.
3. The Assistant Superintendent of Post Offices, Adoni Postal Sub Division, Adoni, Kurnool Dist.
4. One copy to Mr. K.S.R. Anjaneyulu, Advocate, CAT., Hyd.
5. One copy to Mr. V. Vinod Kumar, Addl. CGSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate.

err

12/1/98

12 Course

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE R. Rangaraju
VICE-CHAIRMAN M(A)

AND

THE HON'BLE MR. H. RAJENDRA PRASAD M(A)

R. S. Jai Ramamurthy
M(S)

DATED: 30 - 12 - 1997

ORDER/JUDGMENT:

M.A./R.A./C.A.NO.

in
O.A.NO. 1739/97

T.A.NO.

(W.R.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered Rejected.

No order as to costs.

p.m.

केन्द्रीय प्रशासनिक नियंत्रण
Central Administrative Tribunal
प्रेषण/DESPATCH

17 JAN 1998

हैदराबाद न्यायपीठ
HYDERABAD BENCH